

H. Shashidhara Shetty

*Registrar
Supreme Court of India*



*Tel.: 011-23112564
E-mail: reg.hsshetty@sci.nic.in*

To,

**Ld. Registrar General
High Court of Jharkhand
Dhurwa,
Ranchi - 834 004**

Sub: Appreciation letter for serving Judicial Officers in the State of Jharkhand

As directed by Hon'ble Mr. Justice Abhay S. Oka, Judge, Supreme Court of India & Chairperson of the Hon'ble AI Assisted Legal Translation Advisory Committee, the appreciation letter dated May 26, 2024 for the serving Judicial Officers in the State of Jharkhand are being forwarded herewith along with the list of Judicial Officers with a request to transmit a scanned copy of the same to the Judicial Officers for their contribution in vetting the AI Translated Judgments of the Supreme Court of India in addition to their regular Court work.

Thanking you,

Yours Faithfully,

Dated: 12.06.2024

Encls: As above.

sd/-
(H. Shashidhara Shetty)
Registrar/ Member (Secretary)
of the AI Assisted Legal Translation
Advisory Committee

Abhay S. Oka
Judge
Supreme Court of India



5, Tughlak Road
New Delhi-110011
Res Tel. : 011-23015962
011-23017059

CERTIFICATE

I appreciate the contribution of the serving Judicial Officers in the State of Jharkhand in the Translation Project of the Supreme Court of India by vetting a large number of AI-translated versions of Supreme Court judgments. A list of the Judicial Officers is enclosed herewith.

As a very large number of Judicial Officers have made contribution, it is not possible for me to address individual letters to each Judicial Officer. I would like to specifically acknowledge the professionalism shown by the team of serving Judicial Officers who have very promptly assisted us in achieving the set targets of the translation project.

The object of the translation project is to provide the translated versions of the judgments of the Constitutional Courts to the common man in the language he understands. This will improve legal literacy. This enables a litigant to understand the reasons why a particular case is decided against him. I solicit your continuous participation in the project.

sd/-

Justice Abhay S. Oka
Chairman
AI-Assisted Legal
Translation Advisory Committee

New Delhi.
May 26, 2024

Sl. No.	Name of Judicial Officer Designation District/Sub Division
Bokaro	
1.	Ms. Kumari Ranjana Asthana Principal District & Sessions Judge, Bokaro
2.	Sri Alok Kumar Dubey Principal Judge, Family Court, Bokaro
3.	Sri Anuj Kumar Presiding Officer, Labour Court, Bokaro
4.	Sri Pawan Kumar No.-I District & Additional Sessions Judge-I Bokaro
5.	Sri Rajeev Ranjan Exclusive Special Judge under POCSO Act, Bokaro
6.	Sri Yogesh Kumar Singh District & Additional Sessions Judge-IV, FTC, Bokaro
7.	Ms. Divya Mishra CJM Bokaro
8.	Ms. Lucy Sosan Tigga ACJM Bokaro
9.	Ms. Tabinda Khan Civil Judge (Sr.Div.)-III, Bokaro
10.	Sri Ravi Kumar Bhaskar Civil Judge (Sr.Div.)-IV, Bokaro
11.	Sri Rajiv Ranjan Additional Principal Judge, Additional Family Court, Bermo at Tenughat, Bokaro
12.	Sri Rajesh Sinha District & Additional Sessions Judge-I, Bermo at Tenughat, Bokaro
13.	Sri Anil Kumar No.-II District & Additional Sessions Judge-II, FTC, Bermo at Tenughat, Bokaro
14.	Sri Vishal Gaurav ACJM, Bermo at Tenughat, Bokaro
15.	Sri Rajesh Ranjan Kumar Civil Judge (Sr.Div.)-II, Bermo at Tenughat, Bokaro
Chatra	
1.	Shri Rakesh Kumar Singh Principal District & Sessions Judge

sd/-

	Chatra
2.	Kamal Kumar Srivastava, Principal Judge, Family Court, Chatra
3.	Shri Rajesh Kumar Singh District & 1st Addl. Sessions Judge Chatra
4.	Sri Suraj Prakash Thakur, District & Additional Sessions Judge-IV, Chatra
5.	Shri Prem Shankar District & 5th Addl. Sessions Judge Chatra
6.	Shri Rakesh Chandra District & 3rd Addl. Sessions Judge Chatra
7.	Shri Binay Kumar Lal CJM Chatra
8.	Mohammad Umar Civil Judge, Chatra
9.	Shri Kamal Ranjan JM-1st Class Chatra
Deoghar	
1.	Sri Diwakar Pandey Principal District & Sessions Judge Deoghar
2.	Sri Rama Kant Mishra Principal Judge, Family Court Deoghar
3.	Arvind Kumar No. 1 Labour Judge Deoghar
4.	Sri Dhananjay Kumar Addl. Family Judge, Family Court Deoghar
5.	Sri Sanjay Kumar Choudhary Dist. & Addl. Sessions Judge-I Deoghar
6.	Smt. Garima Mishra Dist. & Addl. Sessions Judge-III Deoghar
7.	Sri Vijay Kumar Srivastava Dist. & Addl. Sessions Judge-IX Deoghar
8.	Sri Sanjiv Kumar Verma C.J.M.-cum-Civil Judge(Sr. Div.)-II Deoghar
9.	Sri Ashok Kumar, No. III Dist. & Addl. Sessions Judge

	Deoghar
10.	Sri Manoj Kumar Prajapati A.C.J.M.-cum-Civil Judge(Sr. Div.)-I Deoghar
11.	Ms. Kumari Jiv. Civil Judge (Sr. Div.)-III Deoghar
12.	Sri Sanjit Kumar Chandra Civil Judge (Sr. Div.)-V Deoghar
13.	Ms. Meenakshi Mishra Civil Judge (Sr. Div.)-VI Deoghar
14.	Sri Ravi Narayan Civil Judge (Sr. Div.)-VII Deoghar
15.	Ms. Sama Roshni Kullu Civil Judge (Sr. Div.)-VIII Deoghar
16.	Sri Deepak Kumar Civil Judge (Sr. Div.)-IX Deoghar
17.	Sri Alok Marandi Civil Judge (Sr. Div.)-X Deoghar
18.	Ms. Moumita Guin Civil Judge (Sr. Div.)-XI Deoghar
19.	Sri Shyam Nandan Tiwary Dist. & Addl. Sessions Judge-I Madhupur
20.	Sri Amit Kumar Vaish Civil Judge(Sr. Div.)-I-cum-ACJM Madhupur
Dhanbad	
1.	Sri Ram Sharma, Principal District & Sessions Judge, Dhanbad
2.	Md. Taufiqul Hassan, Principal Judge, Family Court, Dhanbad
3.	Sri Sujit Kumar Singh, District & Addl. Sessions Judge I, Dhanbad
4.	Smt. Prem Lata Tripathi, Addl. Principal Judge, Addl. Family Court No I (Promoted as Labour Judge, Dhanbad) Dhanbad
5.	Sri Shwaymbhu, District & Addl. Sessions Judge VI Dhanbad
6.	Sri Rajni Kant Pathak,

sd/-

	District & Addl. Sessions Judge III Dhanbad
7.	Sri Surendra Nath Mishra, Addl. Principal Judge, Addl. Family Court No II Dhanbad
8.	Sri Prabhakar Singh, District & Addl. Sessions Judge IX, Dhanbad
9.	Sri Niraj Kumar Vishwakarma, District & Addl. Sessions Judge X, Dhanbad
10.	Sri Raj Kumar Mishra, District & Addl. Sessions Judge II Dhanbad
11.	Sri Akhilesh Kumar, District & Addl. Sessions Judge XVI , Dhanbad
12.	Sri Sanjay Kumar Singh No. III, C.J.M., Dhanbad
13.	Sri Kuldeep, Civil Judge (Sr. Div.) I , Dhanbad
14.	Sri Rajiv Tripathi, Civil Judge (Sr. Div.) II, Dhanbad
15.	Ms. Arti Mala, Civil Judge (Sr. Div.) IV Dhanbad
16.	Ms. Shweta Kumari No. 2, Civil Judge (Sr. Div.) V Dhanbad
17.	Ms. Angelina John, Civil Judge (Sr. Div.) VI Dhanbad
18.	Sri Shivam Chaurasia, Civil Judge (Sr. Div.) VII -cum- J.M. Dhanbad
19.	Sri Rakesh Raushan, Civil Judge (Sr. Div.) VIII -cum- J.M. Dhanbad
20.	Md. Safdar Ali Naiyar, Civil Judge (Sr. Div.) IX Dhanbad
21.	Ms. Satyabhama Kumari, Civil Judge (Sr. Div.) X Dhanbad
	Dumka
1.	Sri Anil Kumar Mishra, NO-2 Principal District & Sessions Judge, Dumka
2.	Sri Sanjay Kumar Singh -01 Principal Judge

	Dumka
3.	Sri Ramesh Chandra Additional District & Session Judge-I Dumka
4.	Sri Rakesh Kumar Mishra Additional District & Session Judge-II Dumka
5.	Sri Laxman Prasad Additional District & Session Judge-III, Dumka
6.	Sri Dharmendra Kumar Singh C.J.M, Dumka
7.	Sri Suraj Prakash Thakur A.C.J.M. Dumka
8.	Smt. Ritiwika Singh Civil Judge (Sr. Div)-II Dumka
9.	Sri Uttam Sagar Rana Civil Judge (Sr. Div) -IV, Dumka Dumka
10.	Smt. Arpana Kumari Civil Judge (Sr. Div) -V Dumka Dumka
East Singhbhum	
1.	Sri Anil Kumar Mishra No. 1 Principal District & Sessions Judge East Singhbhum
2.	Sri Rama Shankar Singh Presiding Officer, Labour Court East Singhbhum
3.	Sri Amitesh Lal Principal Judge, Family Court East Singhbhum
4.	Sri Sanjay Kumar Upadhyay District & Addl. Sessions Judge I East Singhbhum
5.	Sri Kanwaljeet Chopra Special Judge, Exclusive POCSO Court East Singhbhum
6.	Sri Gati Krishna Tewary Additional Principal Judge, Additional Family Court No. 2 East Singhbhum
7.	Sri Rajendra Kumar Sinha District & Addl. Sessions Judge IV East Singhbhum
8.	Sri Abhas Verma District & Addl. Sessions Judge II East Singhbhum
9.	Sri Nishant Kumar

sd/-

	C.J.M., East Singhbhum
10.	Sri Chandra Bhanu Kumar ACJM, East Singhbhum
11.	Ms.Pooja Civil Judge (Sr. Division) II East Singhbhum
12.	Ms. Saudamini Singh Civil Judge (Sr. Division) III East Singhbhum
13.	Sri Ravi Shanker Pandey Civil Judge (Sr. Division) IV East Singhbhum
14.	Shri Mayank Maliyaz Civil Judge (Sr. Division) V East Singhbhum
15.	Sri Ranjay Kumar Civil Judge (Sr. Division) VI East Singhbhum
16.	Sri Pawan Kumar Civil Judge (Sr. Division) VII East Singhbhum
17.	Sri Rajendra Prasad Civil Judge (Sr. Division) VIII East Singhbhum
18.	Sri Kamlesh Kumar Shukla District & Addl. Sessions Judge I East Singhbhum
19.	Ms.Sushila Soreng A.C.J.M., East Singhbhum
Garhwa	
1.	Sri Rajesh Sharan Singh Principal District & Sessions Judge Garhwa
2.	Sri Ram Bachan Singh Principal Judge, Family Court Garhwa
3.	Sri Sanjeev Kumar Singh District & Additional Sessions Judge-I Garhwa
4.	Sri Bimlesh Kumar Sahay District & Additional Sessions Judge-V, Garhwa
5.	Sri Manoj Kumar Tripathi District and Additional Sessions Judge Garhwa-Sub-Div. Court Nagar Untari
6.	Sri Santosh Anand Prasad Chief Judicial Magistrate, Garhwa
7.	Ms.Sangita A.C.J.M.

sd/-

	Garhwa
8.	Sri Arbind Kachchap ACJM Garhwa-Sub-Div. Court Nagar Untari
Giridih	
1.	Ms. Veena Misra Principal District & Sessions Judge Giridih
2.	Sri Arvind Kumar Pandey Principal Judge, Family Court Giridih
3.	Sri Gopal Pandey District & Additional Sessions Judge- I Giridih
4.	Sri Yashwant Prakash District & Additional Sessions Judge- VIII Giridih
5.	Sri Anand Prakash District & Additional Sessions Judge- II Giridih
6.	Sri Ajai Kumar Srivastava Additional Principal Judge, Additional Family Court, Giridih
7.	Sri Soumendra Nath Sikdar District & Additional Sessions Judge- III Giridih
8.	Sri Piyush Srivastava District & Additional Sessions Judge- IV Giridih
9.	Mrs. Neerja Ashri District & Additional Sessions Judge- IX Giridih
10.	Md. Naeem Ansari Civil Judge (Sr. Div.)- IV, Giridih
11.	Sri Laxmikant Civil Judge (Sr. Div.)- III, Giridih
12.	Sri Ashok Kumar, No. III Civil Judge (Sr. Div.)- I, Giridih
13.	Mrs. Kumari Nitika Civil Judge (Sr. Div.)- II, Giridih
14.	Mrs. Sonam Vishnoi Civil Judge (Sr. Div.)- V, Giridih
15.	Sanjiv Kumar Verma District & Additional Sessions Judge V
Godda	
1.	Sri Devendra Kumar Pathak Principal District & Sessions Judge,

sd/-

	Godda
2.	Sri Ashok Kumar-II Principal Judge, Family Court, Godda
3.	Sri Janardan Singh District & Additional Sessions Judge-I, Godda
4.	Sri Arjun Saw Chief Judicial Magistrate, Godda
5.	Sri Daya Ram A.C.J.M. Godda
	Gumla
1.	Shri Sanjay Kumar Chandhariyavi, Principal District & Sessions Judge, Gumla
2.	Shri Shesh Nath Singh, Principal Judge, Family Court, Gumla Gumla
3.	Shri Durgesh Chandra Awasthi, District & Addl. Sessions Judge-I, Gumla
4.	Shri Sanjeev Bhatia, District & Addl. Sessions Judge-IV, Gumla
5.	Shri Manoj Kumar Sharma, C.J.M, Gumla
6.	Shri Manoranjan Kumar No. II, A.C.J.M., Gumla
	Hazaribagh
1.	Sri Satya Prakash Sinha Pr. District & Sessions Judge Hazaribagh
2.	Sri Shambhu Lal Shaw Pr. Judge, Family Court Hazaribagh
3.	Sri Shatrunjay Kumar Singh District & Addl. Sessions Judge - I Hazaribagh
4.	Sri Yogesh Kumar Addl. Pr. Family Judge Hazaribagh
5.	Sri Dinesh Kumar Mishra District & Addl. Sessions Judge - II Hazaribagh
6.	Sri Kumar Pawan District & Addl. Sessions Judge -IV, Hazaribagh
7.	Smt. Kashika M. Prasad

	District & Addl. Sessions Judge -VI Hazaribagh
8.	Sri Braj Kishore Pandey-II District & Addl. Sessions Judge -VII Hazaribagh
9.	Sri Vishal Kumar District & Addl. Sessions Judge -III Hazaribagh
10.	Sri Deepak Malik District & Addl. Sessions Judge - V Hazaribagh
11.	Smt. Richa Srivastava C.J.M. Hazaribagh
12.	Sri Purushottam Kumar Goswami Civil Judge (Sr. Div.)-III Hazaribagh
13.	Sri Sindhu Nath Lamay ACJM cum Civil Judge (Sr. Div.)- I Hazaribagh
14.	Ms. Avanika Gautam Civil Judge (Sr. Div.)-IV Hazaribagh
15.	Smt. Rupa Bandana Kiro Civil Judge (Sr. Div.)-V Hazaribagh
16.	Sri Vivek Kumar Civil Judge (Sr. Div.)-VI Hazaribagh
17.	Sri Bikrant Ranjan Civil Judge (Sr. Div.)-VII Hazaribagh
18.	Smt. Shikha Rani Tigga Civil Judge (Sr. Div.)-VIII Hazaribagh
19.	Mrs Babita Prasad Labour Judge Hazaribag
Jamtara	
1.	Sri Ranjeet Kumar Principal District & Sessions Judge Jamtara
2.	Sri Sachindra Kumar Pandey Principal Judge, Family Court Jamtara
3.	Sri Srish Dutta Tripathi, District & Addl. Sessions Judge - I Jamtara
4.	Sri Devesh Kumar Tripathi District & Addl. Sessions Judge - III Jamtara
5.	Sri Kusheswar Sinku, C.J.M.

sd/-

	Jamtara
6.	Taufique Ahmed Civil Judge (Sr. Div.)-III Jamtara
7.	Sri Bishwanath Oraon, A.C.J.M. cum Civil Judge (Sr.Div.)-I Jamtara
	Khunti
1.	Satya Prakash No. II Principal District & Sessions Judge, Khunti
2.	Sanjay Kumar No. II District & Addl. Sessions Judge - Ist, Khunti
3.	Satyakam Priyadarshi District & Addl. Sessions Judge-II, Khunti
4.	Satyapal Chief Judicial Magistrate, Khunti
5.	Manoranjan Kumar Secretary, DLSA, Khunti
6.	Dinesh Bauri, Sub Divisional Judicial Magistrate- Cum-Civil Judge (JR. Div.), Khunti
	Koderma
1.	Sri Virendra Kumar Tiwari Principal District & Sessions Judge, Koderma
2.	Sri Syed Saleem Fatmi Principal Judge, Family Court, Koderma
3.	Sri Ghulam Haidar District & Additional Sessions Judge-I, Koderma
4.	Sri Ajay Kumar Singh District & Additional Sessions Judge-II, Koderma
5.	Sri Tarun Kumar District & Additional Sessions Judge III, Koderma
6.	Ms.Vaishaly Srivastava Civil Judge (Sr. Div) No II-cum-C.J.M, Koderma.
7.	Sri Pratap Chandra Civil Judge (Sr. Div) No I-cum-A.C.J.M, Koderma.
8.	Sri Manoranjan Kumar Civil Judge (Sr. Div.) No. III-cum-JM Ist Class Koderma
	Latehar
1.	Sri Akhil Kumar

	Principal District & Sessions Judge, Latehar
2.	Sri Rajeev Anand Principal Judge, Family Court, Latehar
3.	Sri Sanjeev Kumar Das District & Additional Sessions Judge-I Latehar
4.	Sri Amit Kumar District & Additional Sessions Judge-II Latehar
5.	Sri Sanjeev Jha District & Additional Sessions Judge-III Latehar
6.	Md. Abdul Naseer Chief Judicial Magistrate Latehar
7.	Sri Shashi Bhushan Sharma Addl. Chief Judicial Magistrate Latehar
Lohardaga	
1.	Sri Rajendra Bahadur Pal Principal District & Sessions Judge, Lohardaga
2.	Sri Subhash Principal Judge, Family Court, Lohardaga
3.	Sri Akhilesh Kumar Tiwari District & Additional sessions Judge I, Lohardaga
4.	Sri Arvind kumar No. II District & Additional sessions Judge III, Lohardaga
5.	Miss Archana Kumari Civil Judge Senior Division II, Lohardaga
6.	Sri Chandan CJM Cum ACJM Lohardaga
Pakur	
1.	Sri. Bal Krishan Tiwari Principal District & Sessions Judge Pakur
2.	Sri. Radha Krishan Principal Judge Family Court Pakur
3.	Sri. Rakesh Kumar District & Additional Sessions Judge-I Pakur
4.	Sri. Chaudhary Ahsan Moiz District & Additional Sessions Judge-II Pakur

sd/-

5.	Sri. Prafulla Kumar CJM Pakur
6.	Sri. Ajay Kumar Guria ACJM Pakur
Palamau	
1.	Sri Niraj Kumar Srivastav, Principal District & Sessions Judge, Palamau
2.	Sri Martand Pratap Mishra Pr. Judge Family Court Palamu
3.	Sri Santosh Kumar No. II Dist. & Addl. Sessions Judge -I Palamu
4.	Sri Vinod Kumar Singh Distt. & Addl. Sessions Judge-II Palamu
5.	Sri Abhimanyu Kumar Distt. & Addl. Sessions Judge-V Palamu
6.	Sri Amresh Kumar Distt. & Addl. Sessions Judge-VI Palamu
7.	Sri Prem Nath Pandey Distt. & Addl. Sessions Judge-IV Palamu
8.	Sri Sanjay Singh Yadav Civil Judge(Sr. Div.)-III Palamu
9.	Sri Nirupam Kumar CJM cum Civil Judge(Sr. Div.)-II Palamu
10.	Sri Ananda Singh, ACJM cum Civil Judge(Sr. Div.)-I Palamu
11.	Sri Sandeep Nishit Bara, Civil judge(Sr.Div)-V Palamu
12.	Smt. Shikha Agrawal Civil Judge(Sr. Div.)-VI Palamu
13.	Sri Permanand Upadhyay JMFC cum Civil Judge(Sr. Div.)-VII Palamu
14.	Sri Nishikant, Civil Judge(Sr.Div)-VIII Palamu
Ramgarh	
1.	Sri Brajesh Kumar Gautam Principal District & Sessions Judge

sd/-

	Ramgarh
2.	Sri LolarkDubey Principal Judge, Family Court Ramgarh
3.	Sri Sanjay Pratap District & Additional Sessions Judge-II, Ramgarh
4.	Smt. Kusum Kumari Chief Judicial Magistrate, Ramgarh
5.	Sri Manoj Kumar Ram A.C.J.M., Ramgarh
6.	Sri Sandeep Kumar Bertam Civil Judge (Sr. Division)-II Ramgarh
7.	Miss Sanjibita Guin Civil Judge (Sr. Division)-V Ramgarh
8.	Sri Rohit Kumar Civil Judge (Sr. Division)-VI Ramgarh
	Ranchi
1.	Sri Arun Kumar Rai Judicial Commissioner Ranchi
2.	Sri Rashikesh Kumar Principal Judge, Family Court Ranchi
3.	Sri Dhruva Chandra Mishra Labour Judge Ranchi
4.	Sri Dinesh Rai A.J.C.-I Ranchi
5.	Sri Anil Kumar Pandey Additional P.J.-II, Addl. Family Court, Ranchi.
6.	Smt. Sanjeeta Srivastava Addl. Principal Judge-I, Addl. Family Court, Ranchi
7.	Sri Manoj Chandra Jha A.J.C.-III Ranchi
8.	Sri Manish Ranjan A.J.C.- II Ranchi
9.	Sri Manish P.O. MACT, Ranchi Ranchi
10.	Sri Prakash Jha A.J.C.-VIII ,

sd/-

	Ranchi
11.	Sri Vishal Srivastava A.J.C.-VII, Ranchi
12.	Sri Dinesh Kumar A.J.C.-XV Ranchi
13.	Sri Madhuresh Kumar Verma A.J.C.-XVI Ranchi
14.	Sri Prabhat Kumar Sharma A.J.C.-XVIII Ranchi
15.	Sri Md. Asif Eqbal A.J.C.-IV Ranchi
16.	Sri Shahzad Mohammad Shahzad A.J.C.- XXI Ranchi
17.	Sri Mithilesh Kumar Singh C.J.M. Ranchi
18.	Sri Krishna Kant Mishra A. C.J.M. Ranchi
19.	Smt. Kamla Kumari Civil Judge, Senior Division-IV, Ranchi
20.	Sri Neeraj Kumar Civil Judge, Senior Division-V, Ranchi
21.	Sri Vikram Anand Civil Judge, Senior Division-VI, Ranchi
22.	Ms. Archana Mishra Civil Judge, Senior Division-XIV, Ranchi
23.	Ms. Ruchi Dayal Civil Judge, Senior Division-VII Ranchi
24.	Sri Digvijay Nath Shukla Civil Judge, Senior Division-VIII Ranchi
25.	Sri Achhat Srivastava Civil Judge, Senior Division-IX Ranchi
26.	Kumar Saurabh Tripathy Civil Judge, Senior Division-X Ranchi
27.	Sri Raj Kumar Pandey Civil Judge, Senior Division-XI Ranchi

28.	Sri Shambhu Mahto Civil Judge, Senior Division-XII Ranchi
29.	Sri Kamlesh Behra Civil Judge, Senior Division-XIII Ranchi
30.	Sri Ram Kumar Lal Gupta Civil Judge, Senior Division-XV Ranchi
31.	Sri Gautam Gobinda Civil Judge, Sr. Div.-II Ranchi
Sahibganj	
1.	Sri Manoj Kumar Singh, Principal District & Sessions Judge, Sahibganj
2.	Sri Dheeraj Kumar, District & Addl. Sessions Judge-I, Sahibganj
3.	Sri Birendra Kumar Srivastava, District & Addl. Sessions Judge-III, Sahibganj
4.	Sri Shailendra Kumar, C.J.M, Sahibganj Sahibganj
5.	Sri Rajesh Srivastava, Sr. Civil Judge-III Sahibganj
6.	Sri Shekhar Kumar, ACJM Sahibganj
7.	Sri Deepak Baranwal Addl. Principal Judge, Additional Family Court, Rajmahal Sahibganj
8.	Sri Sanjay Kumar Dubey, District & Addl. Sessions Judge-I, Rajmahal, Sahibganj
9.	Sri Surya Mani Tripathi, A.C.J.M-cum- Sr. Civil Judge-I, Rajmahal, Sahibganj
10.	Sri Tarkeshwar Das, Sr. Civil Judge-II, Rajmahal, Sahibganj
11.	Sri Anuj Kumar, Sr. Civil Judge-III, Rajmahal, Sahibganj
Seraikella-Kharsawan	
1.	Mr. Vijay Kumar No. III Principal District & Sessions Judge Seraikella-Kharsawan
2.	Mr. Rajeev Kumar Sinha

sd/-

	Principal Judge, Family Court Seraikella-Kharsawan
3.	Mr. Amit Shekhar District & Addl. Sessions Judge-I Seraikella-Kharsawan
4.	Mr. Kankan Pattadar District & Addl. Sessions Judge-II Seraikella-Kharsawan
5.	Mr. Sachindra Nath Sinha District & Addl. Sessions Judge, Chandil, Seraikella-Kharsawan
6.	Mrs. Manju Kumari C.J.M.-cum-C.J. (Sr. Div.)-II Seraikella-Kharsawan
7.	Mr. Ravi Prakash Tiwari A.C.J.M.-cum-C.J. (Sr. Div.)-I, Chandil, Seraikella-Kharsawan
8.	Ms. Kavitanjali Toppo A.C.J.M.-cum-C.J. (Sr. Div.)-I Seraikella-Kharsawan
9.	Mr. Kumar Kranti Prasad District & Addl. Sessions Judge, Seraikella-Kharsawan
Simdega	
1.	Sri Rajkamal Mishra Principal District & Sessions Judge, Simdega
2.	Ms. Asha Devi Bhatt District & Additional Sessions Judge-I, Simdega
3.	Sri Anand Mani Tripathi C.J.M, Simdega. Simdega
West- Singhbhum	
1.	Sri Vishwa Nath Shukla Principal District & Sessions Judge, Chaibasa, West- Singhbhum
2.	Sri Yogeshwar Mani, Principal Judge, Family Court, Chaibasa. West- Singhbhum
3.	Sri Om Prakash, District & Addl. Sessions Judge-I, Chaibasa, West- Singhbhum
4.	Sri Surya Bhushan Ojha, District & Addl. Sessions Judge-II, Chaibasa, West- Singhbhum
5.	Ms. Kalpana Hazarika, District & Addl. Sessions Judge-IV, Chaibasa, West- Singhbhum
6.	Sri Shankar Kumar Maharaj, Civil Judge(Sr. Div.-II), Chaibasa, West- Singhbhum

7.	Sri Binod Kumar, Civil Judge (Sr. Div.-I), Chaibasa, West- Singhbhum
8.	Ms. Rajshree Aparna Kujur, Civil Judge Senior Div.-III, Chaibasa, West- Singhbhum

sd/-